

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/870/2024 in CP (IB) No.198/7/HDB/2019
NAME OF THE COMPANY	Saikrishnodaya Industries Pvt Ltd
NAME OF THE PETITIONER(S)	Sarwottam Ispat Ltd
NAME OF THE RESPONDENT(S)	Saikrishnodaya Industries Pvt Ltd
UNDER SECTION	7 IBC

**ORDER**

**IA (IBC)/870/2024**

**Present:** Ld. Counsel Mr. Anil Kumar Kondapuram for the Applicant.

This is an application filed by the Liquidator to take on record the progress report. Progress report is taken on record. Accordingly, this application is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**